

referred in the question were granted. These units were then under the direct charge of the then Managing Director of the Corporation, who has since retired.

(d) There can be no question of any one influencing the Commission.

Irregularities in the Marketing Division of Fertilizer Corporation of India

4288. SHRI JAGDISH NARAIN MAN-DAL : Will the Minister of PETROLEUM & CHEMICALS be pleased to state :

(a) whether sometime back the Central Bureau of Investigation found entered stock of fertilizers missing from the Godowns of marketing Division of the Fertilizer Corporation of India ; and

(b) if so, the action taken in the matter ?

THE MINISTER OF LAW & JUSTICE AND PETROLEUM & CHEMICALS (SHRI H. R. GOKHALE) : (a) In February 1970, Special Police Establishment, Bombay received information about shortage of fertilizers worth about Rs. 30 lakhs in the godowns of the Fertilizer Corporation of India at Bombay.

(b) The alleged shortage was referred to the Vigilance Officer of the Corporation for examination. A Technical Committee of the Corporation, which looked into the shortages, concluded that the shortage of fertilizers could be due to possible survey error, over reporting and handling losses. In view of this report of the Technical Committee, the matter was closed by the CBI without further enquiry.

Committee for Development of Industries at State Level

4289. SHRI RAJDEO SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to constitute a Committee at the State level comprising the representatives of various financial agencies for development of industries ; and

(b) if so, the broad functions of the Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). Industrial Development Bank of India has promoted the setting up of inter-institutional groups at the State level

to discuss common problems faced by various institutions in encouraging industrial activity in their respective States, to discuss concrete projects and to decide whether financial assistance could be sanctioned to such projects. The Group comprises of representative of lead-banks of the State, State Financial Corporation, State Industrial Development Corporation and the three all-India term lending institutions, namely, Industrial Development Bank of India, Industrial Finance Corporation, Industrial Credit and Investment Corporation of India and Reserve Bank of India. Representatives of the State Government are also invited when necessary to participate in the deliberations of the Group. This Group also looks into problems like—(1) formulation of schemes for training potential entrepreneurs ; (2) measures to be taken to set up developmental centres for provision of various advisory and extension services ; (3) carrying out of surveys of selected areas in the State for identifying the industrial potential ; (4) preparation of project profiles and feasibility reports, market research and surveys for specific products ; and (5) acting generally as an industrial management and financial consultant to the participating institutions.

So far such groups have been set up in five States viz., Kerala, Andhra Pradesh, Jammu and Kashmir, Assam and Bihar, at the suggestion of Reserve Bank of India, 16, States/Union Territories have constituted State level Coordination Committee for small-scale industries. The Committee is headed by the Minister/Secretary, Industries Department of the State concerned. The Reserve Bank, commercial banks, State Financial Corporation, Small-Industries Service Institute, National Small Industries Corporation, State Small Industries Corporation, Director of Industries and other connected agencies are represented. The broad functions of the Committee are :

- (1) to look into the problems of co-ordination amongst various agencies to ensure speedy developments of small-scale industries.
- (2) To Review the availability of credit, raw materials and other facilities.
- (3) To devise ways and means for bringing the units within the fold of institutional credit.
- (4) To generally discuss measures which should be taken to promote development of small-scale industries.